

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to the directions contained vide Judgment dated 03.06.2022 of Hon'ble High Court of Delhi passed in FAO-IPD 1/2022 & CM APPLs. 12-14/2022, titled as VISHAL PIPES LIMITED VS. BHAVYA PIPE INDUSTRY, the following IPR cases (as per list attached) presently pending in the Court of Additional District Judges (Central) Tis Hazari Courts, Delhi (mentioned in the column No. 2) are hereby withdrawn and assigned to the Court of District Judges (Commercial Court) (Central) Tis Hazari Courts, Delhi (mentioned in the Column No. 4) for disposal in accordance with law, with immediate effect :-

S.No.	Name of Transferor Court (Column No.2)	Cases as per list attached (Column No.3)	Name of Transferee Court (Column No.4)
1	Sh. Mukesh Kumar Gupta, ADJ-11	S.No. 1 to 7	Ms. Nisha Saxena, District Judge (Commercial Court)-04
2	Sh. Ajay Gulati, ADJ-01	S.No. 1 to 4, 6, 7, 10 to 12, 14, 15, 17 to 19 & 21	
3	Ms. Charu Aggarwal, ADJ-02	S.No. 1 to 5	
4	Ms. Twinkle Wadhwa, ADJ-03	S.No. 1 to 13	Sh. Ashwani Kumar Sarpal, District Judge (Commercial Court)-05
5	Sh. Alok Shukla, ADJ-07	S.No. 1	
6	Sh. Hem Raj, ADJ-08	S.No. 1 to 7	
7	Sh. Rakesh Pandit, ADJ-09	S.No. 1 to 5	Sh. Sanjeev Kumar Aggarwal, District Judge (Commercial Court)-01
8	Ms. Collette Rashmi Kujur, ADJ-10	S.No. 1 to 6	

Ahlmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.

Besides the above cases mentioned in the list, if there is any connected matter left over, the same be also sent to the transferee court along with the main case(s).

Note:- The cases already transferred mentioned in list, if any, shall not be effected by this order.

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 1307/55426-487 /F.3(4)/AD&SJ/Gaz/2022 Dated: 23 JUL 2022

**Sub:- IPR cases transfer from Additional District Judges to District Judge
(Commercial Court) (Central) .**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
8. The R&I Branch (Central) for uploading LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

**District and Sessions Judge, Central, THC
IN THE COURT OF: Ms. Charu Aggarwal
Additional District Judge(ADJ)**

शारु अग्रवाल
Ms. CHARU AGGARWAL
अतिरिक्त जिला न्यायाधीश-02
Additional District Judge-02
कमरा नं. 31, भूतल
Room No. 31, Ground Floor
केन्द्रीय जिला, लखनऊ हजारी न्यायालय
Central District, The Hazari Court
दिल्ली
Delhi

LIST OF IPR CASES ON 23.07.2022

Sr. No.	Cases	Party Name	Next Date	Next Purpose	Suit Value	Remarks
1	CS DJ/1298/2018	M/S. KAMAL STORE V/S. RAKESH KUMAR	30-07-2022	PLAINTIFF EVIDENCE	250/-	CONNECTED TO SR. NO.-2
2	CS DJ/1295/2018	HARSH THUKRAL V/S. RAKESH KUMAR	30-07-2022	PLAINTIFF EVIDENCE	250/-	CONNECTED TO SR. NO.-1
3	CS DJ/214/2020	M/S. CENTURY PLYBOARDS (I) LTD. V/S. M/S. SRK PLYWOOD AND TIMER	02-08-2022	APPEARANCE	100600/-	
4	CS DJ/610725/2016	PARVEEN KUMAR GUPTA V/S. RAVI CHADHA & ORS.	10-10-2022	FURTHER PROCEEDING	1200/-	
5	CS DJ/80/2020	M/S. CENTURY PLYBOARDS (I) LTD. V/S. M/S. NEW RAKESH & CO.	11-1-2022	ISSUES	10600/-	

23/7/22

I.P.R case.

ट्विंकल वाधवा
Twinkle Wadhwa
अतिरिक्त जिला न्यायाधीश-03
Addl. District Judge-03
केन्द्रीय कमरा नं 337
Central District Room No 337
तीस हजारी कोर्ट बिल्डी
Tis Hazari Courts, Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF: Ms. Twinkle Wadhwa
Additional District Judge
Civil Pending Cases

Sr. No.	Cases	Party Name	Date of Registration	Age	SUIT VALUATION	Next Date	Next Purpose	On same Stage since
1	TM/1072/2016	MS SHRIRAM PISTONS RINGS LTD. Vs RAVINDER SINGH	28-05-2016	6 years 1 month 14 days	1000000	02-08-2022	Prosecution Evidence	08-03-20224 months 3 days
2	TM/93/2017	M/S ABS INDIA Vs MOHAMMAD SHAHZAD	12-12-2017	4 years 6 months 30 days	1000 RS/-	15-09-2022	Plaintiff/Petitioner Evidence	12-02-20193 years 4 months 27 days
3	TM/1029/2016	MS. SAGAR RATNA RESTAURANTS PVT. LTD Vs MS.SHIV SAGAR AND ORS	17-10-2014	7 years 8 months 25 days	500000	19-10-2022	Plaintiff/Petitioner Evidence	19-02-20193 years 4 months 20 days
4	TM/67/2017	LEVI STRAUSS AND COMPANY Vs DZINY JEANS	22-09-2017	4 years 9 months 19 days	1000 RS/-	20-09-2022	Misc. cases/purpose	14-11-20174 years 7 months 27 days
5	TM/978/2016	S.K. EDUCATIONS PVT. LIMITED Vs MS BLOOING BACHPAN ANR.	06-07-2015	7 years 5 days	500000	24-08-2022	Misc./ Arguments	20-02-20202 years 4 months 20 days
6	TM/974/2016	MS KHUSHI RAM BEHARILAL Vs P.K. OVERSEAS (P) LTD.	16-10-2012	9 years 8 months 26 days	600	26-07-2022	Final Arguments	19-08-20192 years 10 months 23 days
7	TM/78/2017	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs NEXT GENERATION CDN PVT LTD	07-11-2017	4 years 8 months 4 days	R	27-07-2022	Misc. cases/purpose	07-11-20174 years 8 months 4 days
8	TM/57/2017	S.K. EDUCATION PVT. LTD. Vs GROWING BACHPANA PRE SCHOOL AND ORS.	08-08-2017	4 years 11 months 3 days	10400	27-09-2022	Misc./ Arguments	19-03-20202 years 3 months 23 days
9	TM/1015/2016	HARSH VARDHAN RASTOGI Vs MS CHAMPION PUBLICATIONS	21-12-2005	16 years 6 months 21 days	11000	29-07-2022	Plaintiff/Petitioner Evidence	28-02-20157 years 4 months 11 days

10	TM/966/2016	VIJAY GUPTA Vs MS EXIDE INDUSTRIES LTD.	22-02-2014	8 years 4 months 17 days	500000	29-07-2022	Misc./ Arguments	19-04-20175 years 2 months 22 days
11	TM/1108/2016	VIDYA BHUSHAN JAIN Vs MOHD YONUS SHEIKH ORS	05-10-2013	8 years 9 months 6 days	500000	30-08-2022	Misc. cases/purpose	24-10-20192 years 8 months 18 days
12	TM/1082/2016	MS ASK AUTOMOTIVE P. LTD. Vs OWNERPROPRIETOR	29-04-2016	6 years 2 months 12 days	10,02400	30-08-2022	Plaintiff/Petitioner Evidence	2022-08-30
13	TM/1058/2016	LEVI STRAUSS COMPANY Vs S.I. JEANS	03-06-2016	6 years 1 month 8 days	100600	30-08-2022	Plaintiff/Petitioner Evidence	26-08-20192 years 10 months 16 days

Handwritten signature and text:
 (Signature)
 A. Anwar
 23/11/22

**District and Sessions Judge, Central, THC
IN THE COURT OF: Ms. Charu Aggarwal
Additional District Judge(ADJ)**

चारु अग्रवाल
Ms. CHARU AGGARWAL
अतिरिक्त जिला न्यायाधीश-02
Additional District Judge-02
कमरा नं. 31, भूतल
Room No. 31, Ground Floor
केन्द्रीय जिला, तीस हजारी न्यायालय
Central District, Tis Hazari Court
दिल्ली
Delhi

LIST OF IPR CASES ON 11.07.2022

Sr. No.	Cases	Party Name	Next Date	Next Purpose	Suit Value	Remarks
1	CS DJ/1298/2018	M/S. KAMAL STORE V/S. RAKESH KUMAR	30-07-2022	PLAINTIFF EVIDENCE	250/-	CONNECTED TO SR. NO.-2
2	CS DJ/1295/2018	HARSH THUKRAL V/S. RAKESH KUMAR	30-07-2022	PLAINTIFF EVIDENCE	250/-	CONNECTED TO SR. NO.-1
3	CS DJ/214/2020	M/S. CENTURY PLYBOARDS (I) LTD. V/S. M/S. SRK PLYWOOD AND TIMER	02-08-2022	APPEARANCE	100600/-	
4	CS DJ/610725/201 6	PARVEEN KUMAR GUPTA V/S. RAVI CHADHA & ORS.	10-10-2022	FURTHER PROCEEDING	1200/-	
5	CS DJ/80/2020	M/S. CENTURY PLYBOARDS (I) LTD. V/S. M/S. NEW RAKESH & CO.	11-1-2022	ISSUES	10600/-	



IN THE COURT OF MS. COLETTE RASHMI KUJUR, LD. ADDITIONAL DISTRICT JUDGE-10,
CENTRAL, TIS HAZARI COURTS, DELHI.

Sr. No.	Cases	Party Name	Date of Registration	Age	Valuation	Next Date	Next Purpose	On Same Stage since
1.	TM/1060/2016	MS THREE N-PRODUCTS PVT LTD. VS. UNIJULES LIFE SCIENCES LTD	27.08.2008	13 YEARS 10 MONTH 15 DAYS	10,200/-	26.07.2022	MISC CASE PURPOSE	27.01.2020 2 YEARS 5 MONTH 15 DAYS
2.	TM/1056/2016	ADVENTURE INDIA VS. FRANCOIS L. HOTEL	29.08.2008	13 YEARS 10 MONTH 13 DAYS	1000/-	27.07.2022	FINAL ARGUMENT	04.04.2019 3 YEARS 3 MONTH 7 DAYS
3.	TM/952/2016	ADVENTURE INDIA VS. FRANCOIS L. HOTEL	15.11.2008	13 YEARS 7 MONTH 25 DAYS	5,00,390/-	27.07.2022	FINAL ARGUMENT	04.04.2019 3 YEARS 3 MONTH 7 DAYS
4.	MISC. DJ/61098/2016	MS THREE N-PRODUCTS PVT LTD. VS. UNIJULES LIFE SCIENCES LTD	12.01.2010	13 YEARS 7 MONTHS 4 DAYS	MISC. APPLICATION	26.07.2022	MISC CASE PURPOSE	16.09.2019 2 YEARS 9 MONTH 26 DAYS
5.	MISC. DJ/60863/2016	MS THREE N-PRODUCTS PVT LTD. VS. UNIJULES LIFE SCIENCES LTD	17.09.2011	10 YEARS 09 MONTH 25 DAYS	MISC. APPLICATION	26.07.2022	MISC CASE PURPOSE	27.01.2020 2 YEARS 5 MONTH 15 DAYS
6.	CS/617872/2016	MS KIRORI MAL KASHIRAM VS. MS AHMED OOMERBHOY	20.04.1999	23 YEARS 2 MONTH 22 DAYS	1,01,910	12.07.2022	MISC. CASE PURPOSE	11.01.2022 6 MONTH 1 DAY

To,

The Ld. Principal District & Session Judge (HQS)

Tis Hazari Courts, Delhi.

Sub: FAO-IPD NO. 01/2022 CM APPLs 12-14/2022

Respected Sir,

This is in reference to letter no. 52104 -126 /F.3(4)/GAZ dated 07/07/2022 on the subject cited above, the list of all pending IPR suits is as follows:

Sr. NO.	Case number	Party Name	Age	Stage	NDOH	Valuation
1	TM/1109/2016	M/S LIVING MEDIA VS JITENDER V JAIN	22 YEARS 8 MONTHS 28 DAYS	FINAL ARGUMENTS	11.10.2022	500600/- INR
2	TM/1104/2016	KUONI TRAVELS INDIA P LTD VS TONY MARWAH	22 YEARS 2 MONTHS 22 DAYS	MISC. PURPOSE	03.08.2022	500400/- INR
3	TM 925/2016	M/S ELOFIC INDUSTRIES LTD. VS MS INFOPAC SOFTWARE P LTD.	17 YEARS 7 MONTHS 07 DAYS	FINAL ARGUMENTS	01.08.2022	16,64,414/- INR
4	TM 1028/2016	SHYAM SUNDER NAGPAL VS BODYLINE INTERNATIONAL	14 YEARS 11 MONTH 30 DAYS	MISC. PURPOSE	23.08.2022	520/- INR
5	TM/1070/2016	SHYAM SUNDER NAGPAL VS HINDUSTANT UNILEVER LTD.	07 YEARS 3 MONTHS 29 DAYS	MISC. PURPOSE	23.08.2022	520/- INR

Thanking You.

Yours faithfully,

VIJAY (AHLMAD)

in the court of Sh. Rakesh Pandit, Ld.
ADJ 09, Central , Tis Hazari Courts,
Delhi. E.C. 36445137

forward pls:-
Additional Judge
केन्द्रीय न्यायालय, दिल्ली
Central District-09, Delhi

All cases are
Pending in the Court.
Rash
23/07/22

Collect
All cases are
Pending in the Court.

11.07.2022

To,

The L.d. Principal District & Sessions Judge (Hqs)
Tis Hazari Courts,
Delhi

श्री हेमराज
श्री हेमराज
न्यायाधीश-08
जिला न्यायाधीश-08
Central District Judge-08
न्यायाधीश-08
Central District Judge-08
Tis Hazari Courts,
Delhi-110054

Subject:- FAO-PID IPD BO.01/2022 & CM APPLs 12-14/2022

Ref: NO. 52104-126/F.3(4)/Gaz/2022 dated 07 JULY 2022

Respected Sir,

It is respectfully submitted that in pursuance to the above mentioned reference no., the requisite information is given below:-

S. N O.	CASES	PARTY NAME	AGE WISE	DATE WISE	STAGE WISE	SUIT VALUATION
1.	TM/977/2016	MS CRC INDUSTRIES EUROPE Vs DANMET CHEMICALS P. LTD.	11 years 9 months 18 days	12-08-2022	Plaintiff/Petitioner Evidence	19,01,000/-
2.	TM/972/2016	SH. RAMESH CHANDER SOLE Vs MS. A.K. PRODUCTS	11 years 9 months 16 days	28-07-2022	Final Arguments	5,02,000/-
3.	TM/995/2016	JAGMOHAN KUMAR TRADING Vs RAM GOPAL SHRI NIWAS	11 years 9 months 6 days	28-07-2022	Final Argument	4,50,600/-
4.	TM/1096/2016	MS PLAZA PRODUCTS Vs MS MILTON PLASTICS	8 years 5 months 24 days	11-07-2022	Misc./ Arguments	19,00,200/-
5.	TM/1097/2016	MS PLAZA PRODUCTS Vs MS MILTON PLASTICS	8 years 5 months 20 days	11-07-2022	Misc./ Arguments	2,00,000/-
6.	TM/1107/2016	MS R.G.OSWAL HOSIERY IND. Vs SH. DINDAYAL GUPTA	8 years 3 months	15-07-2022	Misc./ Arguments	6,01,800/-
7.	TM/30/2018	RAVI JAIN AND OTHERS Vs SUMEET KUMAR TYAGI AND OTHERS	4 years 4 months 23 days	30-08-2022	Misc./ Arguments	1800/-

Thanking you,

Yours faithfully,

Prepared by
Ahlmad

Sanyal

*All cases are pending
Sanyal
23.7.22*

जिला न्यायाधीश-08

न्यायाधीश-08
न्यायालय

दिल्ली-110054

(HEMRAJ)

Central District Judge-08
Tis Hazari Courts, Delhi.

80-110054

OFFICE OF THE DISTRICT & SESSIONS JUDGE
TIS HAZARI COURTS
DELHI

S.NO. _____/AS/ADJ/Central-7/THC/Delhi

Dated: 11.07.2022

To

The District & Sessions Judge (Hq),
Tis Hazari Courts,
Delhi

Sub: FOA-IPD IPD No. 01/2022 & CM APPLs 12-14/2022

Respected Sir,

With reference to letter bearing no. 52104-126/F.3(4)/Gaz/20222 dated 07.07.2022, it is submitted that the required list of pending IPR cases is given hereunder.

S. No.	Suit No.	Suit Title	Suit Valuation	Stage	Date of Institution	Age
1	CS DJ 614639/2016	M/S CALVIN KLEIN TRADEMARK TRUST VS ASHOK KUMAR & ORS.	Case is valued for the purpose of court fee and jurisdiction at Rs. 200/- for grant of permanent injunction and at Rs. 1000/- for and order of rendition of accounts of profits	PE	03.01.2015	7 YEARS

This is for kind information and submission.

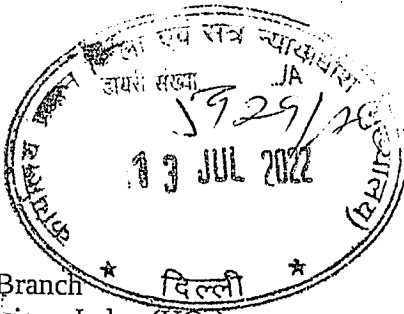
RS,
Lit updated The said case
is pending in Court

ET
A. Shukla
23/7/22

Yours faithfully,

AS
ALOK SHUKLA

OFFICE OF THE DISTRICT & SESSIONS JUDGE
TIS HAZARI COURTS
DELHI
110054



Dated 12.07.2022

To

Officer-in Charge, Judicial Branch
For Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

दिल्ली न्यायाधीश
जुज (प्रधान)
तिहजारी न्यायालय
दिल्ली

Sub: Compliance report of order dated 3rd June, 2022

Ref: No. 52104-126/F.3(4)/Gaz/2022 Dated 07 JUL 2022

Respected Sir,

regarding the abovementioned reference and subject it is humbly submitted that requisite information is provided below:-

Case No.	Suit Valuation	Stage	Date of Registration	Pending in this court from
1 CS DJ/1231/2017	530	Misc. Arguments	03.02.2017	25.04.2022
2 CS DJ/1230/2017	530	Misc. Apperance	03.02.2017	13.05.2022
3 CS DJ/1232/2017	530	Misc. Arguments	27.03.2017	25.04.2022
4 CS DJ/150/2021	5,01,400	Misc. Arguments	24.10.2017	23.09.2021
5 Counter Claim/10/2021	2000,460	Misc. Arguments	20.02.2018	23.09.2021
6 CS DJ/428/2020	21,00,650	Misc. Arguments	03.01.2018	23.09.2021
7 Counter Claim/11/2021	530	Misc. Arguments	25.03.2022	25.03.2022

Thanking you

Your's sincerely,

(Signature)

Ahlmad in the court of
Sh. Mukesh Kumar Gupta,
Ld Addl. District Judge-11,
Central District,
Tis Hazari Courts, Delhi.

महोदय को
मार्गदर्शक के रूप में
दिए गए हैं
23.7.22

in f.o. in / e.m.
Arw gurd
13/7/22
Rum

Annexure - A

**District and Sessions Judge, Central, THC
IN THE COURT OF: SH. AJAY GULATI II
Additional District Judge (ADJ)
Civil Pending Cases**

SR.NO.	CASES	PARTY NAME	SUIT VALU.	STAGE	DATE OF REG.	NDOH	AGE
1	TM/1080/16	GOYAL PUBLISHERS DISTRIBUTORS PVT. LTD. Vs PENGUIN BOOKS INDIA PVT. LTD.	5,01,400/-	Misc./ Arg.	22-05-2015	27-07-2022	7 years 1 month 17 days
2	TM/1044/16	DAYANAND ANGLO VEDIC COLLEGE TRUST MANAGEMENT SO Vs DAV CENTENARY PUBLIC SCHOOL	460/-	P.E.	28-09-2015	18-08-2022	6 years 9 months 10 days
3	TM/1088/16	VECTUS INDUSTRIES LTD Vs PARVEEN SHARMA AND ANR	4,01,000/-	P.E.	06-11-2015	03-08-2022	6 years 8 months 2 days
4	TM/1095/16	J.R. RICE INDIA P. LTD. Vs ALKA HIMAGAR P. LTD.	5,00,800/-	P.E.	20-02-2016	21-07-2022	6 years 4 months 17 days
5	TM/1136/16	THE TAYYEBI DAWAKHANA UNANI INDORE P. LTD. Vs MOHSIN DEHLVI	1,00,000/-	P.E.	27-09-2016	16-07-2022	5 years 9 months 11 days
6	TM/2/17	M/S SONOTEK CASSETTES Vs M/S SHREE DURGA MULTI TRADE P. LTD. AND ORS.	5,00,000/-	Misc. purpose	30-01-2017	05-09-2022	5 years 5 months 9 days
7	TM/26/17	GAURAV GUPTA Vs ROHIT FOODS PRODUCTS	1,00,000/-	Misc. purpose	06-06-2017	03-09-2022	5 years 1 month 2 days
8	TM/68/17	CARL BREIDENBERG KG AND ANR Vs HAMILTON HOUSEWARES PVT LTD AND ORS	50,04,000/-	Misc./ Arg.	23-09-2017	16-07-2022	4 years 9 months 15 days
9	TM/82/17	JANUKI KUMARI J. B. RANA AND ORS. Vs V.K INTERNATIONAL (TRANSFER AS ORDER DATED 07.07.2022)		Misc./ Arg.	21-11-2017	13-07-2022	4 years 7 months 17 days
10	TM/76/19	MANCHANDA BROTHERS Vs MANCHANDA FOODS	20,00,000/-	Misc./ Arg.	11-12-2017	23-08-2022	4 years 6 months 28 days
11	TM/92/17	JANUKI KUMARI J. B. RANA AND ORS. Vs M/S RAJA FOOTWEAR AND ORS.	20,03,000/-	Misc./ Arg.	12-12-2017	16-08-2022	4 years 6 months 27 days
12	TM/7/18	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR	5,00,000/-	Misc./ Appearance	10-01-2018	06-09-2022	4 years 5 months 29 days
13	TM/10/18	JANUKI KUMARI J. B. RANA Vs DELHI FOOTWEAR	20,03,000/-	Misc. purpose	23-01-2018	12-07-2022	4 years 5 months 16 days
14	TM/19/18	JANUKI KUMARI J. B. RANA Vs M/S AVIARI POLYMERS	20,03,000/-	Misc. purpose	23-01-2018	07-09-2022	4 years 5 months 16 days
15	TM/52/18	CENTURY PLYBOARDS (I) LIMITED Vs BHAVANA HARDWARE AND PLY	1,00,600/-	P.E.	15-03-2018	02-08-2022	4 years 3 months 24 days
16	TM/55/18	SUPER CASSETTES INDUSTRIES LIMITED Vs KOLLAM CABLE PVT LTD	25,00,600/-	Issues-	16-03-2018	13-07-2022	4 years 3 months 23 days
17	TM/59/18	ASK AUTOMOTIVE PRIVATE LIMITED Vs AMIT KUMAR	5,00,000/-	P.E.	24-03-2018	30-08-2022	4 years 3 months 15 days
18	TM/60/18	ASK AUTOMOTIVE PRIVATE LIMITED Vs RAKESH MITTAL	5,00,000/-	Misc. purpose	24-03-2018	23-08-2022	4 years 3 months 15 days
19	TM/61/18	NAHAR SINGH MAHIPAL JAIN Vs VINEET JAIN	5,01,200/-	Misc./ Arg.	27-03-2018	08-08-2022	4 years 3 months 12 days
20	TM/76/18	HINDUSTAN-UNILEVER LIMITED Vs ANIL KUMAR (TRANSFER AS ORDER DATED 07.06.2022)		P.E.	12-04-2018	13-07-2022	4 years 2 months 26 days
21	TM/86/18	AFTAB ALAM Vs ABHISHEK PLASTIC AND ANOTHER	1000/-	P.E.	19-04-2018	17-08-2022	4 years 2 months 19 days

Transfer of Cases

S.No.	Case No.	Party Name	Transfer Date	To-Court-Judge
1	CS/COMM./1297/22	SPARK ELECTRODES PVT LTD/NATIONAL INSURANCE CO LTD	20-05-2022	DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
2	CS DJ/32/22	PAYAL GAS THROUGH PROPRIETOR MAMTA GUPTA/EXECUTIVE DIRECTOR DTIDC	07-07-2022	DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
3	CS DJ/451/19	PREM KUMAR ARORA/HETAL INTERNATIONAL AND ORS.	04-07-2022	DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
4	CS DJ/574/22	ATLANTIC PUBLISHERS AND DISTRIBUTORS PVT LTD/SREE SANKARA 2NCHARAYA UNIVERSITY OF SANSKRIT	31-05-2022	DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
5	TM/1023/16	MS S. K. EDUCATIONS PVT. LTD./BACHPAN PLAYWAY NURSERY SCHOOL ANR.	07-07-2022	DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC